(J.H.C. Sch. 1-7) From:

Ram Sharma

Registrar (Administration), High Court of Jharkhand, Ranchi.

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File No. XXII(6)/1/2	2025-26/Apptt.
Letter No.	/Apptt.
Dated:	

To

- 1. Mr. Abhinandan Pandey, J.M.-cum-Judge I/c-cum-Civil Judge (Jr. Div.), Bokaro.
- 2. Ms. Shristi Kumari, Addl. Civil Judge (Jr. Div.)-cum-J.M., Bokaro.
- 3. Mr. Shivraj Mishra, Civil Judge (Jr. Div.)-cum-J.M., Bokaro (Bermo at Tenughat).
- 4. Ms. Supriya Rani Tigga, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c-cum-P.M. (J.J.B.)-cum-Special Court, elected M.P./M.L.A., Chaibasa.
- 5. Mr. Manjeet Kumar Sahu, Railway Judicial Magistrate, Chaibasa (Porahat).
- 6. Mr. Edith Horo, J.M.-cum-P.M. (J.J.B.), Chatra.
- 7. Ms. Rojleena Bara, Addl. Civil Judge (Jr. Div.)-cum-J.M, Daltonganj.
- 8. Ms. Rashim Chandel, Addl. Civil Judge (Jr. Div.)-cum-J.M, Daltonganj.
- 9. Mr. Kamal Prakash, S.D.J.M.-cum-Judge I/c, Daltonganj
- 10. Mr. Bankim Chandra Chatterjee, J.M.-cum-P.M. (J.J.B.), Deoghar.
- 11. Ms. Purnima Tirkey, Addl. Civil Judge (Jr. Div.)-cum-J.M., Deoghar (Madhupur).
- 12. Mr. Manoj Kumar, Railway Judicial Magistrate, Dhanbad.
- 13. Mr. Abhijeet Pandey, S.D.J.M, Dhanbad.
- 14. Ms. Arpita Narayan, Civil Judge (Jr. Div.)-cum-J.M.-cum-Special Court, elected M.P./M.L.A., Dhanbad.
- 15. Ms. Shivani Sharma, Civil Judge (Jr. Div.)-cum-J.M., Dhanbad.
- 16. Mr. Ishraque Zeya Khan, J.M.-cum-Judge I/c, Dhanbad.
- 17. Ms. Srishti Ghai, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad.
- 18. Ms. Apekchha, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad.
- 19. Mr. Suresh Oraon, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad.
- 20. Ms. Neha Jha, J.M.-cum- Addl. Civil Judge (Jr. Div.)-cum-P.M. (J.J.B.), Dumka.
- 21. Ms. Anulica Kumar, J.M.-cum-P.M. (J.J.B.), Garhwa.
- 22. Ms. Monika Prasad, S.D.J.M., Garhwa.
- 23. Mr. Alok Ojha, S.D.J.M.-cum-Civil Judge (Jr. Div.), Garhwa (Nagar Untari).
- 24. Ms. Babita Mittal, J.M.-cum-P.M. (J.J.B.), Giridih.
- 25. Ms. Sushila Hansda, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih.
- 26. Mr. Akshay Sharma, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih.
- 27. Ms. Nikhat Ayesha, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih.
- 28. Ms. Monica Srivastava, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih.
- 29. Mr. Mahaboob Alam, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih.
- 30. Ms. Minakshi Verma, S.D.J.M., Giridih.
- 31. Mr. Mukti Bhagat, J.M.-cum-P.M. (J.J.B.), Godda.
- 32. Mr. Satish Kumar Munda, J.M.-cum-Judge I/c, Godda.
- 33. Mr. Khalid Rasheed Ali Ahmed, Addl. Civil Judge (Jr. Div.)-cum-J.M., Godda.
- 34. Mr. Prateek Raj, Addl. Civil Judge (Jr. Div.)-cum-J.M.-cum-Judge I/c, Gumla.
- 35. Ms. Pratima Oraon, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh.
- 36. Mr. Sumant Dixit, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh.
- 37. Mr. Divyam Chaudhary, J.M.-cum-Judge I/c, Hazaribagh.
- 38. Ms. Kriti Kumari Burnwal, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh.
- 39. Ms. Priya Kumari, Civil Judge (Jr. Div.)-cum-J.M.-cum-P.M. (J.J.B.), Hazaribagh.
- 40. Mr. Arvind Kumar No. 3, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur.
- 41. Mr. Jitendra Ram, Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur.
- 42. Mr. Sidhant Tigga, J.M.-cum-Judge I/c, Jamshedpur.
- 43. Mr. Dinesh Bauri, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c, Jamshedpur (Ghatshila).
- 44. Mr. Amit Alda, S.D.J.M.-cum-Judge I/c, Jamtara.
- 45. Mr. Amit Akash Sinha, Addl. Civil Judge (Jr. Div.)-cum-J.M., Khunti.
- 46. Ms. Kanchan Toppo, S.D.J.M.-cum-P.M. (J.J.B.), Koderma
- 47. Mr. Mithilesh Kumar, Civil Judge (Jr. Div.), Koderma.
- 48. Ms. Jyotsna Pandey, Addl. Civil Judge (Jr. Div.)-cum-J.M., Koderma.
- 49. Mr. Utkarsh Jain, J.M.-cum-Judge I/c-cum-P.M. (J.J.B.), Latehar.
- 50. Mr. Vijay Kumar Das, J.M.-cum-Judge I/c, Pakur.
- 51. Ms. Ayesha Singh Sardar, Civil Judge (Jr. Div.)-cum-J.M., Ramgarh.
- 52. Mr. Bijay Kumar Yadav, Railway Judicial Magistrate, Ranchi.
- 53. Mr. Amit Gupta, J.M.-cum-P.M. (J.J.B.), Ranchi.
- 54. Ms. Ila Kandpal, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.

- 55. Mr. Numan Khan Azam, Nyayadhikari-cum-Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
- 56. Ms. Ekta Saxena, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
- 57. Mr. Chandan Kumar Goswami, Civil Judge (Jr. Div.), Ranchi.
- 58. Mr. Rahul Kumar, Railway Judicial Magistrate, Sahebganj.
- 59. Mr. Sumit Kumar Verma, J.M., Sahebganj.
- 60. Mr. Hussamuddin Waris, S.D.J.M.-cum-Addl. Civil Judge (Jr. Div.), Sahebganj (Rajmahal).
- 61. Mr. Ashish Agarwal, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c-cum-P.M. (J.J.B.), Seraikella-Kharsawan.
- 62. Mr. Subhash Bara, Civil Judge (Jr. Div.)-cum-Judge I/c-cum- P.M. (J.J.B.), Simdega.

Sub.:- Nomination of Judicial Officers for attending Two days Refresher Training Programme on Criminal Laws for Civil Judge (Jr. Div.) (half of the cadre 1st batch) (R-8), scheduled to be held on 2nd & 3rd August, 2025 at Judicial Academy Jharkhand, Ranchi.

Sir/Madam,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate you to attend the aforesaid Two days Refresher Training Programme on Criminal Laws for Civil Judge (Jr. Div.) (half of the cadre 1st batch) (R-8), scheduled to be held on 2nd & 3rd August, 2025 at Judicial Academy Jharkhand, Ranchi.

The arrangements for the stay of the nominated outstation officers will be in the Hostels of Judicial Academy Jharkhand from the evening of preceding day of the training till the evening of concluding day of the training. All the nominated officers have to report at Judicial Academy Jharkhand for training at 10:00 A.M. for registration in proper dress. You are, therefore, directed to attend the aforesaid training programme on the date as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid training programme and directed to send your itinerary (arrival & departure date & time) along with name of driver / body guard to the Judicial Academy in electronic form through email.

Yours sincerely,
Sd/- Ram Sharma
Registrar (Administration)

Memo No. 5286 /Apptt. Dated, Ranchi, the 2507 2025

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter bearing No. 626/JAJ dated 16.07.2025 / all the Principal District & Sessions Judge of the State of Jharkhand including the Judicial Commissioner, Ranchi/ the Member Secretary, JHALSA for information and needful/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting the letter uploaded on the Court's website.

Registrar (Administration)